

(c) the number of people involved; and

(d) the further steps taken to bring out this money?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) The estimated concealed income unearthed as a result of the searches carried out by the Income Tax Deptt. during the period 1st July, 1966 to 30th September, 1966 is Rs. 3.33 crores. The value of cash and other assets actually seized during this period is Rs. 19,08,945.

(b) Prosecutions were launched in five cases during the period 1st January, 1966 to 30th September, 1966; four cases have not been finalised so far, and one case resulted in conviction;

(c) 96 persons were involved in the searches made during the period referred to in part (a) and five persons were involved in the prosecutions referred to in part (b) above.

(d) All steps available in law are being taken. The Intelligence Units set up in the Income-tax Department are actively engaged in discovering unaccounted money.

Welfare of Backward, Depressed and Tribal People

1595. **Shri H. C. Linga Reddy:**
Shri P. R. Chakraverti:
Shrimati Savitri Nigam:
Shri Vishwa Nath Pandey:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) the amount provided for the amelioration of the backward, depressed classes and tribal people in the Third Five Year Plan;

(b) the amount actually spent on the several schemes;

(c) the reasons for the shortfall in expenditure; and

(d) the programme of backward Classes, Scheduled Castes and Tribal Welfare as envisaged in the Fourth Five Year Plan?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) Rs. 114 crores.

(b) to (d). The information is being collected from the State Governments and Administrations and will be laid on the Table of the House soon after receipt.

Untouchability

1596. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:

Will the Minister of **Planning and Social Welfare** be pleased to state:

(a) whether the Committee set up by the Department of Social Welfare to review the progress of action against untouchability has submitted its report;

(b) if so, the main recommendations thereof; and

(c) the steps taken to eradicate the evil?

The Deputy Minister in the Department of Social Welfare (Shrimati Chandrasekhar): (a) No.

(b) and (c). Do not arise.

Regional Public Health Laboratory at Kozhikode

1597. **Shri A. V. Raghavan:**
Shri A. K. Gopalan:

Will the Minister of **Health and Family Planning** be pleased to refer to the reply given to Unstarred Question No. 4042 on the 1st September, 1966 and state:

(a) whether the site for the Regional Laboratory at Kozhikode has been located;

(b) if so, whether the plans and estimates for the building have been finalised; and

(c) when the same will be completed?

The Minister of Health and Family Planning (Dr. Sushila Nayar): (a) to